

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/51(KB)2021  
IA(I.B.C)/674(KB)2023,  
IA(I.B.C)/889(KB)2023,  
IA(I.B.C)/1667(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> MAY, 2023, 10:30 A.M**

IN THE MATTER OF	GSA RETAIL LIMITED
UNDER SECTION	IBC UNDER SEC 10

**Appearances (via video conferencing/physical)**

Mr. Subodh Kr. Agrawal, CA : For RP

Mr. Ratul Das, Adv. : For Applicant in IA 1667/2022

**ORDER**

1. Ld. Counsel for the parties present.
2. **IA(I.B.C)/889(KB)2023**
  - i. Ld. Counsel for the RP submits that SRA is ready to include the PF and ESI dues in full in the Resolution Plan and submit the revised Resolution Plan for placing before CoC through RP. RP to file Progress Report through IA.
  - ii. Post this IA on **23/06/2023**.
3. **IA(I.B.C)/674(KB)2023**
  - i. This IA has been filed for taking on record Progress Report at page 13-60. This IA is accompanied by an affidavit at page 10-12. Progress Report is taken on record. IA is, accordingly, allowed and **disposed of**.
4. **IA(I.B.C)/1667(KB)2022**
  - i. It is submitted that the settlement has been arrived at between the parties. Let that be put by way of an affidavit.
  - ii. Post this matter on **23/06/2023**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**